

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TP(HC)/46, 47/CAA/2017
NAME OF THE TRANSFEROR : RAJAM HOTELS PVT LTD
NAME OF THE TRANSFERRE : RAJAM RESORTS PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		
1.	A M I LANGO,	COUNSEL FOR APPLICANT	2.

ORDER

Shri A M Ilango, counsel for applicant present and submitted that report of RD is awaited. Time extended at request. Put up on **12.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)